

Norms Committee Minutes of the Meeting No 20/AM 22-23 dated 28.03.2023 under the Chairmanship of **Shri Hardeep Singh, Addl. DGFT.**

The following Members of the Committee were present in the meeting:-

- (i) Shri A.K. Kanodia, Dy, DG
- (ii) Shri Shaish Kumar, Technical Expert
- (iii) Shri D.N. Mathur, Technical Expert
- (iv) Shri Nand Lal, Technical Expert

The Committee first considered the minutes of the Norms Committee Meeting No. 20/AM 22-23 dated 28.03.2023 for confirmation and confirmed the same without any change.

Note:-

In certain cases the decision of the Norms Committee refers to the Recommendations observations received from concerned Technical Authority in earlier cases of similar products. A scanned copy of such documents is placed at the end of the Minutes. The scanned copy uploaded is to be accepted.

Manual Cases

MEETING NUMBER ; NC4/MEET/Mar/2022-23/20 dated 28.03.2023

Case No. M- 529 NC Meet. No. 20/22-23 Date : 28.03.2023	M/s Charu Perfumery House RLA F.No. 07/24/040/00126/AM21 Lic. No. 0710117042 dt. 21.09.2020	Status Case: Status Quo
Decision: The Committee considered the case as per agenda and noted that the firm has not furnished the item of export in No. size wise hence, the committee decided to maintain the status quo of the case.		
Case No. M- 530 NC Meet. No. 20/22-23 Date : 28.03.2023	M/s Charu Perfumery House RLA F.No. 07/24/040/00131/AM20 Lic. No. 0710115608 dt. 25.10.2019	Status Case: Status Quo
Decision: The Committee considered the case as per agenda and noted that the firm has not furnished the item of export in No. size wise hence, the committee decided to maintain the status quo of the case.		
Case No. M-531 NC Meet. No. 20/22-23 Date : 28.03.2023	M/s Ganga Rasayanie P Ltd. HQ F.No.018305000646AM20 Lic. No. 0310834292 dt. 17.01.2020	Status Case: Approved
Decision: The Committee considered the case as per agenda and the request of the firm for amendment in the description of export and import item, which was ratified in the meeting no. 123/NC/4/MEET/Apr-2022/3/1 dt. 28.04.2022. The Committee decided to amend the export and Import item as under for ratification purpose:-		



Export item				
From	To			
Aromatic Solvent (Garasol 200) (Boiling Range (Garasol 200-310 Degree Celsius)	Aromatic Solvent (Garasol 200)			
Import item				
From	To			
Heavy Aromatic (Boiling Range (Garasol 180-350 Degree Celsius)	Heavy Aromatic			
The condition of Boiling range in export and import may be deleted for redemption purpose only, on one time basis with condition that no further import and export will be allowed. All other conditions of norms ratified earlier will remain unchanged. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norm Committee.				
Case No. M- 532 NC Meet. No. 20/22-23 Date : 28.03.2023	M/s Meghmani Industries Ltd. RLA F.No. 08/24/040/00281/AM16 Lic. No. 0810136567 dt. 24.11.2015	Status Case: Approved		
Decision: The committee considered the case as per agenda and the request of the firm for revision in the description of import quantity which was earlier ratified in Meeting No.NC-4/MEET/Jul/202223/7 dated 17.08.2022. The committee decided to revise the import quantity as under :-				
Export Item	Qty.			
Hexaconazol Technical 92% Min.	1 kg.			
Import item	From	To		
1,2,4 Triazinone	0.30 kg/kg	0.30 kg/kg		
Meta Dichloro Benzen	0.610 kg/kg	0.633 kg/kg		
Potassium Hydroxide	0.545 kg/kg	0.650 kg/kg		
Potassium Carbonate	0.437 kg/kg	0.534 kg/kg		
All other conditions of norms ratified earlier will remain unchanged. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norm Committee				
Case No. M- 533 NC Meet. No. 20/22-23 Date : 28.03.2023	M/s Archidply Industries Ltd. RLA F.No. 05/23/040/00154/AM17 Lic. No. 0510399203 dt. 22.07.2016	Status Case: Approved		
Decision: The committee considered the case as per agenda and after taking cue from SION H-68, the following norms are recommended:-				
Export item	Qty.	Import item	Qty	
Double Side Decorative Laminates without Barrier Paper thickness 2.2 MM	1 Sq.Mtr x 10.00 mm thickness of 14.5 kg +/- 2.5%	1	Kraft Paper	9.15 kg or applied quantity whichever is less
		2	Base Paper	0.214 kg or applied quantity whichever is less

4

		3	Tissue Paper	0.027 kg or applied quantity whichever is less
		4	Phenol	3.344 kg or applied quantity whichever is less
		5	Melamine	0.362 kg or applied quantity whichever is less
		6	Methanol	3.85 kg or applied quantity whichever is less
		7	B.O.P.P. Film	3.85 kg or applied quantity whichever is less

Note:- 1 above norms are based on 10.00 mm thickness with average weight of 14.5 kg +/- 2.5% and are applicable on 2.2 mm thickness.

2. In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol and Kraft paper to be allowed may be arrived at by adopting the following formula: $A \times B / C$ where A=Quantity allowed for 10.00 mm thickness of weight.14.5 kg +/- 2.5%B=The thickness or weight/ sq. Meter of decorative laminates proposed to be exported. C = Either the Standard thickness of 10.00 mm or the Standard weight of 14.5 kg/Sq.Meter of 10.00 mm thickness.

3. The quantity of other items viz. Base Paper, Tissue Paper, Melamine and BOPP film will remain unchanged irrespective of thickness and weight of decorative laminate to be exported.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norm Committee

Case No. M- 534
NC Meet. No. 20/22-23
Date : **28.03.2023**

M/s Archidply Industries Ltd.
RLA F.No. 05/23/040/00271/AM17
Lic. No. 0510399832 dt. 23.09.2016

Status Case:
Approved

Decision: The committee considered the case as per agenda and after taking cue from SION H-68, the following norms are recommended:-

Export item	Qty.		Import item	Qty
Double Side Decorative Laminates without Barrier Paper 1.8 to 2.0 mm 1 Sq.Mtr x 10.00 mm thickness of 14.5 kg +/- 2.5%	1 Sq.Mtr x 10.00 mm thickness of 14.5 kg +/- 2.5%	1	Kraft Paper	9.15 kg or applied quantity whichever is less
		2	Base Paper	0.214 kg or applied quantity whichever is less
		3	Tissue Paper	0.027 kg or applied quantity whichever is less

		4	Phenol	3.344 kg or applied quantity whichever is less
		5	Melamine	0.362 kg or applied quantity whichever is less
		6	Methanol	3.85 kg or applied quantity whichever is less
		7	B.O.P.P. Film	0.01 kg or applied quantity whichever is less

Note:1. The above norms are based on 10.00 mm thickness with average weight of 14.5 kg +/- 2.5% and are applicable on 1.8 mm to 2.0 mm thickness.

2. In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol and Kraft paper to be allowed may be arrived at by adopting the following formula: $A \times B / C$ where A=Quantity allowed for 10.00 mm thickness of weight. 14.5 kg +/- 2.5% B=The thickness or weight/ sq. Meter of decorative laminates proposed to be exported. C = Either the Standard thickness of 10.00 mm or the Standard weight of 14.5 kg/Sq.Meter of 10.00 mm thickness.

3. The quantity of other items viz. Base Paper, Tissue Paper, Melamine and BOPP film will remain unchanged irrespective of thickness and weight of decorative laminate to be exported.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norm Committee

Case No. M- 535 NC Meet. No. 20/22-23 Date : 28.03.2023	M/s Greenlam Industries Ltd. RLA F.No. 05/AA/040/42570/AM21 Lic. No. 0511001973 dt. 26.03.2021	Status Case: Approved
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Decision: The Committee considered the case as per agenda and noted that earlier norms was approved against advance authorisation no. 0511001973 dated 26.03.2021 in meeting No. NC/4/MEET/Sep/202223/9 dated 22.09.2022 for Export description PHENOLIC BACKER LAMINATES (WITHOUT BARRIER AND BASE PAPER) with Export product Thickness: 0.50 MM to 18.00 MM. In the present case, Export Product Thickness is 0.40 MM to 32.00 MM, therefore the same norms may be recommended:

Export item

Sl. No.	Item Description	Quantity (KG)
1 to 26	PHENOLIC BACKER LAMINATES (WITHOUT BARRIER AND BASE PAPER) THICKNESS 0.40 MM TO 32.00 MM AS PER APPLICATION/ADVANCE AUTHORISATION	1 SQ. MTR. X 1 MM THICKNESS OF WT. 1.45 KG +/- 2.5%

Import item

Sl. No.	Item Description	Quantity Recommended
1	KRAFT PAPER (60 GSM - 350 GSM) (ITCHS CODE 48044100, 48043100 & 48045100)	1.033 KG OR APPLIED QUANTITY WHICHEVER IS LESS
2	PHENOL	0.457 KG OR APPLIED QUANTITY WHICHEVER IS LESS
3	METHANOL	0.308 KG OR APPLIED QUANTITY WHICHEVER IS LESS

Note: 1. The above norms have been worked out on the 1.00 MM Thickness with Average Wt. of 1.45 KG +/-

2.5%.

2. In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol and Kraft Paper to be allowed may be arrived by adopting Formula:

AxB/C

Where

A= Qty. allowed for 1.00 MM Thickness of Wt. 1.45 KG +/- 2.5%.

B= The Thickness or Wt./Sq. Meter of Phenolic Backer Laminates proposed to be exported.

C= Either the Standard Thickness of 1.00 MM or the Standard Wt. of 1.45 KG/Sq. Meter of 1.00 MM Thickness.

3. It is clarified that the above formula is applicable only in case of Phenolic Backer Laminates (Without Barrier and Base Paper) having Thickness Range between 0.40 MM to 32.00 MM.

Case No. M- 536

NC Meet. No. 20/22-23

Date : **28.03.2023**

M/s Greenlam Industries Ltd.

RLA F.No. 05/23//040/00213/AM20

Lic. No. 0510411746 dt. 04.09.2019

Status Case:

Approved

Decision: The Committee considered the case as per agenda and noted that earlier, the norms was approved against advance authorisation no. 0511001973 dated 26.03.2021 in meeting No. NC/4/MEET/Sep/202223/9 dated 22.09.2022 for Export description PHENOLIC BACKER LAMINATES (WITHOUT BARRIER AND BASE PAPER) with Export product Thickness: 0.50 MM to 18.00 MM. In the present case, Export Product Thickness is 0.40 MM to 32.00 MM, therefore the same norms may be recommended:

Export item

Sl. No.	Item Description	Quantity (KG)
1 SQ. MTR. X 1 MM THICKNESS OF WT. 1.45 KG +/- 2.5%	PHENOLIC BACKER LAMINATES (WITHOUT BARRIER AND BASE PAPER) THICKNESS 0.40 MM TO 32.00 MM AS PER APPLICATION/ADVANCE AUTHORISATION	1 SQ. MTR. X 1 MM THICKNESS OF WT. 1.45 KG +/- 2.5%

Import item

Sl. No.	Item Description	Quantity Recommended
1	KRAFT PAPER (60 GSM - 350 GSM)	1.033 KG OR APPLIED QUANTITY WHICHEVER IS LESS
2	PHENOL	0.457 KG OR APPLIED QUANTITY WHICHEVER IS LESS
3	METHANOL	0.308 KG OR APPLIED QUANTITY WHICHEVER IS LESS

Note: 1. The above norms has been worked out on the 1.00 MM Thickness with Average Wt. of 1.45 KG +/- 2.5%.

2. In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol and Kraft Paper to be allowed may be arrived by adopting Formula:

AxB/C

Where

A= Qty. allowed for 1.00 MM Thickness of Wt. 1.45 KG +/- 2.5%.

B= The Thickness or Wt./Sq. Meter of Phenolic Backer Laminates proposed to be exported.

C= Either the Standard Thickness of 1.00 MM or the Standard Wt. of 1.45 KG/Sq. Meter of 1.00 MM Thickness.

3. It is clarified that the above formula is applicable only in case of Phenolic Backer Laminates (Without Barrier and Base Paper) having Thickness Range between 0.40 MM to 32.00 MM.

Case No. M- 537

NC Meet. No. 20/22-23

M/s Sadhna Nitro Chem Ltd.

RLA F.No. 03/95/040/00491/AM21

Status Case:

Approved

Date : 28.03.2023	Lic. No. 0310839262 dt. 02.11.2020	
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Decision: The committee considered the case as per agenda and decided to ratify the norms with 1% wastage as under:

Export item	Quantity	Import Item	Quantity
OBD -2, (Purity 99.5% minimum)	30000 Kg	crude OBD -2, (Purity 96-97.2%)	30300 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norm Committee

Case No. M- 538 NC Meet. No. 20/22-23 Date : 28.03.2023	M/s Greenlam Industries Ltd. RLA F.No. 05/23/040/00394/AM20 Lic. No. . 0510413267 dt. 09.01.2020	Status Case: Approved
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Decision: The committee considered the case as per agenda and noted that there was a typographical error in the earlier ratified norms approved in the meeting No.NC-4/MEET/Kin/202122/3 dated 30.06.2021 and therefore, revised norms are recommended as under:

Export Item	Quantity	Import Item	Quantity
ENGINEERED WOODEN FLOORING (THICKNESS: 15.00 MM)	1 Sq. Meter	WOOD VENEER (FOR TOP LAYER) (THICKNESS: 3.00 MM +/-10%)	1.5670 Sq. Meter
		PINE WOOD (FOR MIDDLE LAYER)	0.0188 Cubic Meter
		WOOD VENEER (FOR BOTTOM LAYER) (THICKNESS: 2.20 MM +/-10%	0.00318 Cubic Meter
		GLUE-UREA FORMALDEHYDE	0.2338 Kg
		MODIFIER	0.0475 Kg
		HARDNER	0.0400Kg
		LACQUER / PAINT (UV SEALER STANDARD, UV SEALER ANTI ABRASIVE, UV TOP COAT ANTI SCRATCH, UV SEALER MATT, UV PRIMER, UV FILLER, UV HYDRO PRIMER WHITE, UV SEALER COLOURLESS, UV SEALER LIFETIME, UV SEALER WHITE, UV TOP COAT ENTRY SCRATCH MATT, STAIN BINDER)	0.1365 Kg
		LACQUER/ VARNISH (COLOUR YELLOW, RED, WHITE, BLACK, BLUE)	0.0080 Kg

All other conditions of norms ratified earlier will remain unchanged

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norm Committee.

Case No. M- 539 NC Meet. No. 20/22-23 Date : 28.03.2023	M/s Unitop Chemicals P Ltd. RLA F.No. 03/95/040/00022/AM21 Lic. No. 0310828241 dt. 09.04.2019	Status Case: Approved
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Decision: The committee considered the case as per agenda and decided to ratify the norms with 2% wastage as under:

Export item		Quantity	Import Item	Quantity
ORGANIC SURFACE ACTIVE	1	60000.0 Kg	ETHYLENE OXIDE	49200.0 Kg

2

AGENTS - NON IONIC(CETO STEARYL ALCOHOL ETHOXYLATES)				
ORGANIC SURFACE ACTIVE AGENTS - NON IONIC(POLYSORBATE/SORBATES)	2	200000.0Kg	ETHYLENE OXIDE	142000.0 Kg
			DISTILLED COCONUT FATTY ACID (PALMERA B1210)	30000.0Kg
			DISTILLED PALM OIL FATTY ACID	10000.0Kg
ORGANIC SURFACE ACTIVE AGENTS - NON IONIC(TRI STEARYL PHENOL ETHOXYLATES)	3	35000.0Kg	ETHYLENE OXIDE	23800.0Kg
			STYRENE MONOMER	9100.0Kg
			PHENOL	2800.0Kg
ORGANIC SURFACE ACTIVE AGENTS - NON IONIC(HYDROGENATED CASTOR OIL ETHOXYLATES)	4	64000.0Kg	ETHYLENE OXIDE	48640.0Kg
ORGANIC SURFACE ACTIVE AGENTS - NON IONIC(TRI DECYL ALCOHOL ETHOXYLATES)	5	32000.0Kg	ETHYLENE OXIDE	21440.0Kg
			TRI DECYL ALCOHOL	11200.0Kg
ORGANIC SURFACE ACTIVE AGENTS -NON IONIC(HEXYL ALCOHOL ETHOXYLATES)	6	16000.0Kg	ETHYLENE OXIDE	12800.0Kg
ORGANIC SURFACE ACTIVE AGENTS - NON IONIC(BEHENYL ALCOHOL ETHOXYLATES)	7	16000.0Kg	ETHYLENE OXIDE	10080.0Kg
ORGANIC SURFACE ACTIVE AGENTS - ANIONIC(CABS)	8	20000.0Kg	LABSA 96%	14200.0Kg
			BUTANOL	6200.0Kg
ORGANIC SURFACE ACTIVE AGENTS(BLENDED) (Blend of Anionic and Non-ionic surfactant)	9	50000.0Kg	ETHYLENE OXIDE	17500.0Kg
			STYRENE MONOMER	5000.0Kg
			PHENOL	1500.0Kg
			LABSA 96%	15000.0Kg
			BUTANOL	5000.0Kg
ORGANIC SURFACE ACTIVE AGENTS(UNITOP - DVA - ABA - 18)	10	200000.0Kg	LABSA 96%	20000.0Kg
			2 ETHYL HEXANOL (2EHA) (OPTANOL)	175000.0Kg
			ISOBUTANOL	9000.0Kg
ORGANIC SURFACE ACTIVE AGENTS(UNITOP - DVA - RES)	11	100000.0Kg	ETHYLENE OXIDE	72000.0Kg
			DISTILLED PALM OIL FATTY ACID	10000.0Kg
			COCO AMINE	12000.0Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norm Committee

Case No. M- 540 NC Meet. No. 20/22-23 Date : 28.03.2023	M/s Pooja Fragrance Bengaluru RLA F.No. 05/23/040/00465 Lic. No. 071016350 dt. 20.04.2020	Status Case: Defer
Decision: The Committee considered the case as per agenda and noted that the firm has not furnished the proper reply/information. The firm may provide the suitable reply. Hence, stands deferred.		
Case No. M- 541 NC Meet. No. 20/22-23	M/s Sree Vani Perfumery Work RLA F.No. 07/24/040/00236/AM20	Status Case: Defer

Date : 28.03.2023	Lic. No. 0710115973 dt. 03.01.2020	
Decision: The Committee considered the case as per agenda and noted that the firm has not furnished the proper reply/information. The firm may provide the suitable reply. Hence, stands deferred.		
Case No. M- 542 NC Meet. No. 20/22-23 Date : 28.03.2023	M/s Vijay Nagar Bio Tech RLA F.No. 26/AA/040/010664/AM21 Lic. No. 2611000035 dt 19.01.2021	Status Case: Defer
Decision: The Committee considered the case as per agenda and noted that the firm has not furnished the proper reply/information. The firm may provide the suitable reply. Hence, stands deferred.		
Case No. M- 543 NC Meet. No. 20/22-23 Date : 28.03.2023	M/s Unitop Chemicals P. Ltd. RLA F.No. 03/95/040/00377/AM18 Lic. No. 0310815081 dt. 09.08.2017	Status Case: Defer
Decision: The Committee considered the case as per Agenda and decided to call for the information of deficiencies, hence defer the case:- i) Material balance for each export item (indicating both imported and indigenous inputs)		


ASHOK KUMAR KANODIA
 Deputy Director General of Foreign Trade
 Directorate General of Foreign Trade
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